

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 395 of 2019

IN THE MATTER OF:

Sri Manohar Reddy

...Appellant

Versus

**Edelweiss Asset Reconstruction
Company Ltd. & Anr.**

...Respondents

Present

**For Appellant: Mr. Goutham Shivshankar and Mr. Shantanu Singh,
Advocates.**

For Respondent: Mr. Pawan Bhushan and Mr. Tushar Bhushan, Advocates.

O R D E R

05.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 17th October, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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